

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(39) TCP(IB)-33(MB)/2016

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.03.2019**

NAME OF THE PARTIES:

Sugra Idris Turkey & Anr.
v/s.
Rezcom Realty Pvt. Ltd.

SECTION: 397-398 OF THE COMPANIES ACT.

ORDER

1. The Learned Representative for Petitioner is present. None for Respondent.
Hereby Directed the Petitioner to issue notice.
2. By the Order of the Bench adjourned to **01.07.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

06.03.2019
Aah=